

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.198/MP/2011

Sub: Petition under Regulation 29 of the Central Electricity Regulatory Commission (Fee and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 read with Regulations 24, 211, 114 and 115 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for making appropriate provisions in the RLDC Charges Regulations for billing of RLDC charges directly by the Power System Operation Corporation Ltd. (POSOCO) to the long term customers of the power.

Date of hearing : 1.11.2011

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri M.Deena Dayalan, Member

Petitioner : NTPC-SAIL Power Company Pvt. Limited, New Delhi

Respondents : Power System Operation Corporation Ltd. and others

Parties present : Shri Vivek Bhardwaj, NSPCL
Shri Abhinav Jindal, NSPCL

Record of Proceedings

Through this application, the petitioner, NTPC-SAIL Limited has prayed as under:

- (i) Make appropriate provision in the RLDC Charges Regulation for billing of RLDC Charges by the Power System Operation Corporation to the long term customers of the power stations;
- (ii) Till the same is modified and implemented, the it may be allowed to bill the recover the RLDC Charges from the beneficiaries of Bhilai Expansion Thermal Power Project of NSPCL in proportion to fixed charges billed during the period; and
- (iii) Allowed to bill and recover SLDC charges for the period 9.4.2011 to 31.7.2011 and one time registration fee paid to CSLDC for 2011-12;

2. After hearing representative of the petitioner, the Commission directed to admit the petition and issue notice to the respondents.

3. The petitioner has already served copy of the petition on the respondents. The respondents may file their reply on affidavit, latest by 9.11.2011, with advance copy to the petitioner. Rejoinder, if any, may be filed by the petitioner, latest by 14.11.2011.

4. The petition shall be listed for hearing on 15.11.2011.

sd/-
(T. Rout)
Joint Chief (Law)